

GOVERNMENT OF ODISHA

REVENUE AND DISASTER MANAGEMENT DEPARTMENT

CORRIGENDA

No. PT1-RDM-REM-MEET-0003-2022 32281 /R&DM Dated 2 2 SEP 2022

By invoking the power conferred under Paragraph 1.3.4 of the Request for Proposal (RFP) notified in Revenue & DM Department memo No. 26605 dated 08.08.2022 inviting bids for selection of agency for providing comprehensive facility management services (CFMS) for Special Circuit Houses/ Circuit Houses/ Court Guest House, Gopalpur-on-Sea functioning under Administrative control of the Revenue & DM Department, the following corrigenda to the RFP is issued..

1. In the RFP for Notice Inviting Tender at Page No-5, in place of "*the bid processing fee (INR): 10,000/- (Per Circuit House/ Special Circuit House)*" and at Sl. No.5 of Bidders data sheet, as regards to bid processing fee "*Rs.10,000/- (Ten Thousand Only) in shape of Demand Draft (Per Circuit House/ Special Circuit House)*", the words and figure "*Rs. 10,000/- only (for all Circuit Houses/ Special Circuit Houses)*" shall be substituted.
2. In Section-1 : Instruction to the bidders at Para- 1.1 Project Introduction- Comprehensive details of Circuit Houses, the details of the Court Guest House, Gopalpur-on-Sea is added.

12. Court Guest House, Gopalpur-on-Sea

Project Specification	Quantity (Unit)
Description	Court Guest House, Gopalpur-on-sea
Land Area	1.95 Acres
Boundary wall surface area (Inside+Outside)	16043.00 sft
Total super built-up area	18058.00 sft
Total Carpet Area	12465.00 sft
Common area	2836.00 sft



(P.T.O)

Basement parking	952 sft.
Structural glazing	N.A
Aluminium glazing	N.A
Aluminium composite panel	N.A
UPVC windows	442.41 sft
Drinking water Sump (Capacity)	N.A
Over Head Tank for drinking water (Capacity)	6000 liters
Over Head Tank for fire-fighting (Capacity)	N.A
Fire Hydrant Sump (Capacity)	N.A
<u>Number of Toilets:-</u>	N.A
Toilets	13 Nos.
<u>Type of flooring:-</u> <i>(Please provide detail information regarding flooring texture and coverage)</i>	Vitrified tile flooring in all suites
Other Ancillary building areas in any	NIL
D.G. Room with details of machineries	
Pump House with details of Machineries	Water pump-one fitted in tube well & another at Sump
Substation yard Area	NIL

Front Lawn & plantation (Sq ft)	12648.00 sft
Lawn area with planter boxes (Nos.)	242.00 sft (C wall side plantation)
Signage Board (Sq ft)	15 sft
Centralized A/C systems with detail specification	Centralised A.C.
Any other relevant information in respect of the project location	Near Gopalpur Sea shore

3. In Section-1:- At paragraph- 1.2.4 in the Technical evaluation Table, the first column of row No.2 shall be modified as under :-

“Bidders having the average financial turnover of minimum Rs. 10.00 crores during the last three financial years ending on 31.03.2021 will be considered.

The second column of row No.2 of Para 1.2.4 in the Technical evaluation Table regarding weightage, bidders having prescribed turn over of Rs.10 crore and up to Rs. 20 crore will be given 2.5 marks, for turnover above Rs.20 crores-marking will be 5. For each additional turnover of Rs.5 crores, 1 mark will be given subject to a maximum mark of 10.

4. At paragraph-1.2.3 regarding Financial Capability Criteria in row-G of eligibility criteria for first column after the existing provision the following shall be added:-

“It is desirable to open Bank account in anywhere in Odisha once a bidder is selected”.

5. In Section 2, the Paragraph 2.2.2 shall be deleted.

6. After FORM-T6 and before FORM-T7 a new form T6-A shall be inserted in which the bidders are to furnish a quote rate chart for catering service against a menu chart (which will be indicative and negotiable at the District Level Committee) and a rate chart for laundry service.

7. For Section-5 at Annexure-I, after Sl. No.11, a new Sl. No. 12 shall be inserted regarding the specifications and allied technical details of the Court Guest House, Gopalpur-on-sea.

12. Court Guest House, Gopalpur-on-sea

Sl. No.	Name of the Asset (Machinery/	Specification	Available Quantity	Remarks, if any
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(P.T.D)

	Equipment)			
1	D.G. Set (Automatic Type)	Nil	Nil	
2	A.Cs (VRF/ Central AC system)	3.0 TR (Tower)	Nil	
		2.0 TR (Tower)	Nil	Split Tower & Windows type
		1.5 TR	10 Nos	
		1.0 TR	Nil	
3	Pumps			
	a. Submersible	1.5 HP	01 No	
	b. Reciprocating Pump	8 HP	Nil	
	c. Reciprocating Pump	1 HP	01 No	
	d. Reciprocating Pump	0.5 HP	Nil	
	e. Reciprocating Pump	0.75	Nil	
	f. Dosing Pump	6 LHP	Nil	
4	Geysers			
	a)	—	10 Nos	

	b)	Nil	Nil	
	c)	Nil	Nil	
5	Fans			
	a)Ceiling Fan	80 watts	32 Nos	
	b)Wall Fan	60 watts	Nil	
	c)Pedestal fan	60 watts	Nil	
	d)Exhaust fan 12"	60 watts	13 Nos	
	e)Exhaust fan 18"	132 watts	Nil	
6	Computer (Desktop)		1 Set	

8. Manpower requirement Table is substituted as attached at Annexure-A to the Corrigenda.

All other points/ terms & conditions of the RFP shall remain unchanged.

Joint Secretary to Government

Memo No. 32282 /R&DM Dated 22 SEP 2022

Copy forwarded to the Deputy Secretary to Government, Department of Information & Technology, Odisha, Bhubaneswar for publication in the Govt. website for wide circulation.

Joint Secretary to Government


Memo No. 32283 /R&DM Dated 22 SEP 2022

Copy to F.A-cum-Special Secretary to Government, R&D.M Department / E-Governance Cell for information and necessary action, with a request to upload in Department Website.

Joint Secretary to Government

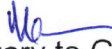
Memo No. 32284/R&DM Dated 22 SEP 2022

Copy forwarded to Senior Technical Officer, NIC for information and necessary action.


Joint Secretary to Government

Memo No. 32285/R&DM Dated 22 SEP 2022

Copy forwarded to all three RDCs, Board of Revenue and all Collectors for information and publication in their notice board.


Joint Secretary to Government

DD to be prepared in favour of
DDO cum Deputy Secretary to Govt
Revenue & Disaster Management Dept
payable at UCO Bank,
Govt Secretariat Branch
Bhubaneswar

Annexure-A

Name of the post	Spl Circuit House Puri(38 Suites and 01 Conference Hall)	Spl. Circuit House , Bhubaneswar(No. of Suites -26)	Spl. Circuit House, Cuttack (No of Suite-24)	Spl. Circuit House, Berhampur(No. of Suite-12)	Spl. Circuit House, Sambalpur (No. of Suites-16)	Spl. Circuit House,Koraput(No. of Suite-12)	Spl. Circuit House, Paradeep(No. of Suite-8)	Circuit House, Gopalpur (No. of Suites-12)	Circuit House, Panposh(No. of Suite-8)	Circuit House, Baripada(No. of Suite-32)	Circuit House, Keonjhar(No. of Suite-16)	Court Guest House, Gopalpur-on-Sea (No. of Suite-8)	Total Category of Post
1	2	3	4	5	6	7	8	9	10	11	12	13	14
House Keeping (Includes Room Service) and Help Desk													
Room Boy/ Attendant	10	7	6	3	4	3	2	3	2	8	2	2	52
Cleaning Service													
Cleaners/ Sweepers	6	5	4	3	2	3	2	3	2	5	2	2	39
Gardener and Lawn Maintenance													
Gardener (Mali)	2	1	1	1	1	1	1	1	1	2	1	1	14
Unskilled Labours	1	1	1	1	1	1	1	0	0	1	1	1	10
Front Desk Management													
Receptionist-cum-Assistant Manager	1	1	0	0	0	0	0	0	0	0	0	0	2
Receptionist	1	1	1	1	1	1	1	1	1	1	1	1	14
Security Services													
Security Guard	3	3	3	3	3	3	3	3	3	3	3	3	34
Canteen Service													
Cook	2	2	2	1	1	1	1	1	1	1	1	1	16
Kitchen Helper	2	3	2	2	1	1	1	2	1	1	2	1	18
Table Attendant	6	4	4	1	2	1	1	1	1	4	1	1	27
Office Management													
Clerk-cum-Accountant	1	1	1	1	1	1	1	1	1	1	1	1	12
Multipurpose Mechanical/ Electrical Helper (Semi-Skilled)	1	1	1	1	1	1	1	1	1	1	1	1	12
TOTAL MANPOWER REQUIRED	36	30	26	18	18	17	15	17	14	28	16	15	250